

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 2365/2018

The 15th day of January, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

Seema Bindlish,
Technical Officer, Group 'B'
Aged about 55 years,
W/o Shri Anil Kumar Bindlish,
R/o 783, Sec-3, R.K. Puram,
New Delhi.

.. Applicant

(By Advocate : Shri M.K. Bhardwaj)

Versus

1. Union of India,
Through its Secretary,
Ministry of Housing & Urban Affairs,
Nirman Bhawan,
New Delhi.

2. The Director General,
Ministry of Housing & Urban Affairs,
CPWD, Nirman Bhawan,
New Delhi.

3. The Addl. Director General (Arch.),
Ministry of Housing & Urban Affairs,
CPWD, Nirman Bhawan,
New Delhi. .. Respondents

(By Advocate : Shri Vijendra Singh)

ORDER (ORAL)**By Shri V. Ajay Kumar, Member (J)**

Today, learned counsel for the respondents produced a letter dated 15.01.2019 addressed to him by the respondents informing that the applicant, in pursuance of the orders issued on 06.08.2018, has already been relieved from New Delhi and has joined at Jammu on 25.09.2018.

2. In the circumstances, the O.A. is dismissed. No order as to costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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